GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3023 ANSWERED ON 16.12.2021

RENEWABLE PURCHASE OBLIGATIONS

3023. MS. DEBASREE CHAUDHURI SHRIMATI POONAM MAHAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the Government proposes offering of Renewable Purchase Obligations (RPOs) for Round the Clock (RTC) renewable energy;

(b) if so, the manner in which open access consumers and captive users may purchase RPOs;

(c) the specific forms of renewable energy projects that would be incorporated into the RPO sales market;

(d) whether the Government proposes to collaborate with the Ministry of Heavy Industry and Public

Enterprises in the long term to promote the usage of various forms of renewable energy; and (e) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The Government of India in July, 2018 notified the long term Renewable Purchase Obligation (RPO) trajectory for Solar and Non-Solar for a period till FY 2021-2022. Further, vide order No. 23/03/2016-R&R dated 29 January 2021, Hydropower Purchase Obligation (HPO) was included within Non-Solar RPO and HPO trajectory was specified for a period till FY 2029-30.

The renewable energy supplied under Round the Clock (RTC) power will be counted towards appropriate RPOs of the buying entity,

(b) & (c) Renewable Purchase Obligation (RPO) are neither sold nor purchased in the market.

Obligated entities (viz. Discoms, Open Access Consumers and Captive power producers) can purchase Renewable Energy Certificates towards meeting RPO from projects specified in *Central Electricity Regulatory Commission (Terms and Conditions for Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010* (as amended from time to time).

(d) & (e) Public sector enterprises viz. Solar Energy Corporation of India (SECI) and Indian Renewable Energy Development Agency (IREDA) Limited under Ministry of New and Renewable Energy (MNRE) have been working towards promotion of renewable energy in the country. MNRE has also designated NTPC Limited & NHPC Limited as the implementing agencies of renewable energy projects.

Ministry of Heavy Industry and Public Enterprises is implementing Production Linked Incentive scheme 'National Programme on Advanced Chemistry Cell (ACC) Battery Storage' which would further encourage energy storage capacities in RE sector which in turn could support MNRE's objectives of promoting renewable energy.
